

1	2	3
25.	Tripura	135894.19
26.	Uttar Pradesh	269569.44
27.	Uttarakhand	45076.65
28.	West Bengal	471174.20
29.	Andaman and Nicobar	1035.72
30.	Dadra and Nagar Haveli	0.00
31.	Daman and Diu	0.00
32.	Goa	246.82
33.	Lakshadweep	11.85
34.	Puducherry	1292.57
TOTAL		3664479.70

#### Withdrawal of RFCTLARR Bill

1616. SHRI D. P. TRIPATHI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether there has been a decision to withdraw the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Bill, 2015;

(b) if so, the reasons therefor; and

(c) if not, when this Bill is likely to be withdrawn and what would be the best alternative policy to supplement it?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) There is no such proposal under consideration at this stage.

(b) and (c) In view of (a) above, question does not arise.

#### Meeting of NMC on Polavaram dam

1617. SHRI D. RAJA: Will the Minister of RURAL DEVELOPMENT be pleased to refer to answer to Unstarred Question 1886 given in the Rajya Sabha on 14th March, 2016 and state: